Print

Defective Case Register from 2026-11-20 to 2026-11-20

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/55606/2026	DR. JITENDRA KUMAR LENKA	2026-11-20	.Petition not correctly addressed to Honorable Court
2	D-WP(C)/55631/2026	RAJAKISHORE SAHOO	2026-11-20	In affidavit of petition paragraphs not furnished
3	D-WP(C)/55349/2026	SAMARENDRA BAHADUR	2026-11-20	.Receipt Showing Serv.copy To cg not Filed.
4	D-RPFAM/47102/2026	APARESH BHOI	2026-11-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. good ground certificate not furnished
5	D-ABLAPL/35828/2026	JNYANANANDA PANDA	2026-11-20	1.Whether 1st or 2nd.....A.bail application not mention in Reference certificate
6	D-WP(C)/55375/2026	KISHORE KUMAR MISHRA	2026-11-20	14-NOT PROPERLY INDEXED. 1. Annexures number not mentioned in Index. 2. Paragraphs number not mentioned in Declaration. .Subject Code Not Furnished .
7	D-WP(C)/55245/2026	ALOK KUMAR MOHAPATRA	2026-11-20	.Subject Code Not Furnished . 17.Reference Certificate Not Furnished. 30.II.Petition not correctly addressed to Honorable Court
8	D-WA/49326/2026	ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL)	2026-11-20	1. Court Fee Rs-12/- to be paid. i) Index not properly page marked. ii) Date of order and wp (c) no. not furnished in being aggrieved para. iii) No authorization by other appellants to swear this affidavit. iv) Para no. wrongly mentioned in declaration of I.A. no. 3183/2026. v) Unredacted copy of Anx-2 and 3 be kept with sealed cover. vi) Redacted name and address of victim in 2nd para of page no. 28 (7th and 9yh line) and sl no. 4 in page no. 29. vii) Put up for SR after removal of defects.
9	D-BLAPL/35808/2026	PRADEEP KUMAR PRADHAN	2026-11-20	1. Whether 1st or 2nd.....bail application not mention in Reference certificate. 2. In Annexure-2 page no. 46 not mention.
10	D-WP(C)/55599/2026	SUVASHISH PATTANAIK	2026-11-20	i) Page 29 not neat and legible. 2..Petition not correctly addressed to Honorable Court
11	D-RSA/54662/2026	TAPAN KUMAR MAHANTY	2026-11-20	1. Court Fee Rs.750/- Payable, Not Paid. 2. Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid 3.Copy of Trial Court Judgement / Order C.Copy Not Filed. 4.HCBAW Fee of Rs.50/- not affixed. 5. Put up for further S.R after rectification for computing the period of limitation.
12	D-ABLAPL/35724/2026	SUSANTA KUMAR BARAL	2026-11-20	1. The serial No. at which the petitioners appeared in the earlier Bail application shall be indicated. 2. The serial No. of the petitioner/deponent is not

				correctly mentioned in the Affidavit. 3. Annexure 1 is not legible properly
13	D-ABLAPL/35629/2026	ARYA DASH	2026-11-20	Mobile No. of Victim/Informant be redacted from annexure.
14	D-WP(C)/55872/2026	NIRANJAN BISWAL	2026-11-20	1.Annx.5 not neat
15	D-CRLMC/35675/2026	RAMANIKANTA PATTANAIK	2026-11-20	1. C.Copy of 1.C.C.Case no.323 of 2024 to be filed
16	D-CRLMP/35685/2026	SURESH KUMAR PANDA	2026-11-20	Petition not correctly addressed to Honorable Court
17	D-RVWPET/55139/2026	BISWABIHARI MOHANTY	2026-11-20	i) District of op no. 2 not furnished in cause title. ii) Reference certificate not properly furnished.
18	D-BLAPL/35873/2026	SAPAN KUMAR LENKA	2026-11-20	1. Synopsis and date chart be properly paginated. 2..Petition not correctly addressed to Honorable Court
19	D-CMAPL/55645/2026	ADV.	2026-11-20	Put up for SR after filing of c. copy of impugned order.
20	D-RPFAM/53815/2026	PRABHAS CHANDRA PANDA	2026-11-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
21	D-CRLMA/32495/2026	RAJ BIMAL DAS	2026-11-20	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Redacted the Name and address of victim in A.C. slip, FIR slip, declaration, Anx-A page no. 13. and v. nama. ii) Redacted copy of Anx-A, D, affidavit and v. nama be kept with sealed cover. iii) C. copy of impugned order not filed. iv) Address of Op. no. 1 not correctly furnished. v) Put up for further SR after removal of defects.
22	D-WP(C)/55409/2026	KSHIROD KUMAR ROUT	2026-11-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Nomenclature of the Writ Petition not correctly furnished in Index and V.nama
23	D-BLAPL/35664/2026	SMRUTI RANJAN ROUT	2026-11-20	i) Sl.no.of the Petitioner in previous application be furnished.ii) Receipt showing service of copy on Union of India(NCB)
24	D-RSA/54493/2026	SAMIR KUMAR MISHRA (SR.ADV.)	2026-11-20	1. Period of Delay 328 days.I.A for condonation of delay Not Filed 2. Copy of Trial Court Judgement / Order C.Copy Not Filed 3. Cause Title Not in order.I.A for leave to prosecute the Appeal be filed
25	D-CRLMC/34344/2026	JAYANTA KUMAR MAJHI	2026-11-20	1.ABLAPL No. 5696/ 2016 Wrongly mentioned in Reference Certificate.
26	D-WP(C)/55239/2026	SHAIK ABDUL NAYEEM	2026-11-20	.Petition not correctly addressed to Honorable Court
27	D-CRLMP/35726/2026	GOPAL KRUSHNA NANDA	2026-11-20	1. Date chart not alphabetic paginated in index.2. Date of complain under Annexure-2 does not tally

				with Index
28	D-WA/54461/2026	ASISH KUMAR RAY	2026-11-20	Status of parties not furnished
29	D-ABLAPL/35621/2026	ANKANN PANDA	2026-11-20	Petition not correctly addressed to Honorable Court.
30	D-CONTC/55813/2026	ADV.	2026-11-20	i) O.P Name not furnished.ii) Paragraphs not correctly furnished in the Declaration.
31	D-WP(C)/55367/2026	SAMEER KUMAR DAS	2026-11-20	.Petition not correctly addressed to Honorable Court
32	D-ABLAPL/35587/2026	RAJENDRA NARAYAN ROUT	2026-11-20	1. Petition not address to Honble the ACJ.
33	D-WP(C)/55342/2026	ANIRUDHA DAS	2026-11-20	Petition not correctly addressed to Honorable Court.
34	D-WP(C)/55411/2026	DIPTIREKHA NANDA	2026-11-20	)Complete address of the OPP-2 not filed.
35	D-MACA/54873/2026	NARASINGHA CHARAN MOHANTY	2026-11-20	1.Valuation of Appeal and Court fee payble not correctly mentioned.Put up for further SR thereafter.
36	D-BLAPL/35782/2026	SWAGAT KUMAR SAHU	2026-11-20	1. Page no. not properly shown in book mark. 2. 1st or 2nd.....bail application not mention in Reference certificate.
37	D-BLAPL/35795/2026	PRADEEP KUMAR PRADHAN	2026-11-20	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.. 2.Page 7 is not legible
38	D-WP(C)/55237/2026	SURESH KUMAR PANDA	2026-11-20	.Petition not correctly addressed to Honorable Court
39	D-CRLMP/35683/2026	SURESH KUMAR PANDA	2026-11-20	Petition not correctly addressed to Honorable Court Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
40	D-ABLAPL/35735/2026	PUJARANI MUDULI	2026-11-20	1. The words similar type of may be removed from Reference certificate. 2. F.I.R.copy is not completely filed
41	D-BLAPL/35824/2026	RAMAKANTA MISHRA	2026-11-20	1. In Index at S.L. 7 wrongly page mark. 2. Whether 1st or 2nd ....bail application not mention in Reference certificate. 3. Petition not address to Honble the ACJ
42	D-WP(C)/55603/2026	BIBEKANANDA UDGATA	2026-11-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. .Subject Code incorrectly Mentioned
43	D-WP(C)/55421/2026	SAMARENDRA MOHANTY	2026-11-20	.Petition not correctly addressed to Honorable Court
44	D-BLAPL/35781/2026	SWAGAT KUMAR SAHU	2026-11-20	1. Index not properly paginated. 2. 1st or 2nd....bail application not mention in Reference certificate. 3. Advocate not signed in V.nama.
45	D-CRLMC/35591/2026	AMULYA RATNA PANDA	2026-11-20	.Petition not correctly addressed to Honorable Court

46	D-CRLMP/35802/2026	RAKESH KUMAR ROUTRAY	2026-11-20	.Petition not correctly addressed to Honorable Court 1. Annexur-1 not page marked in Index.
47	D-CONTC/55835/2026	UMESH CHANDRA MOHANTY	2026-11-20	1.annx.5 not neat
48	D-WP(C)/55119/2026	ABHILASH MISHRA	2026-11-20	14-NOT PROPERLY INDEXED. .Annexures not correctly paginated. 2.Paragraphs not mentioned in both the declaration.
49	D-WP(C)/54979/2026	SUBHRANSU BHUSAN MOHANTY	2026-11-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Page nos. 14 to 18 not neat and legible.
50	D-WP(C)/55413/2026	GHANASHYAM BANJI	2026-11-20	I) Annexure-5 mentioned in index but not filed, ii) Page no. 76 not legible.iii) For further S.R. after removal of defect. 6.Receipt Showing Serv.copy To cg not Filed. 30.II.Petition not correctly addressed to Honorable Court
51	D-RSA/54839/2026	PRAKASH RANJAN BARIK	2026-11-20	Not Addressed to the Honorable Court
52	D-BLAPL/35638/2026	MANDAKINI PANDA	2026-11-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
53	D-ABLAPL/35748/2026	SATYABRATA DASH	2026-11-20	1. Petition not address to Honble the ACJ. 2. G.R. case no. mismatch in Cause title and Petition.
54	D-WP(C)/55692/2026	SHARMISTHA SAMAL	2026-11-20	1.Affidavit not sworn by all petitioners.
55	D-BLAPL/35673/2026	SK. ZAFARULLA	2026-11-20	)Authentication fee not Paid.
56	D-ABLAPL/35797/2026	JAYADEBA BEHERA	2026-11-20	Name,address,mobile No. of the victim/informant be redacted from annx-1 2.Unredacted copy of Annx-1 be filed in sealed cover
57	D-BLAPL/35843/2026	PRASANT KUMAR BARIK	2026-11-20	Annx-1 is not in order.
58	D-ABLAPL/35766/2026	SATYABRATA DASH	2026-11-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
59	D-WP(C)/55225/2026	SUBHAM AGRAWAL	2026-11-20	.Petition not correctly addressed to Honorable Court
60	D-BLAPL/35789/2026	RAJAT KUMAR PANDA	2026-11-20	20-VERNACULAR CERTIFICATE NOT FURNISHED. Name,address,mobile No. of the victim/informant be redacted from annx-1 2.Unredacted copy of Annx-1 be filed in sealed cover 3..Petition not correctly addressed to Honorable Court
61	D-WP(C)/55921/2026	SOUMYA JYOTI BISWAL	2026-11-20	.Petition not correctly addressed to Honorable Court
62	D-BLAPL/35686/2026	SUBODH KUMAR MOHANTY	2026-11-20	i)Sl.no.of the Petitioner in earlier application be indicated
63	D-BLAPL/35865/2026	MANORANJAN PADHI	2026-11-20	1. Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished. 2..Petition not

				correctly addressed to Honorable Court
64	D-WP(C)/55357/2026	ANIRUDHA DAS	2026-11-20	Petition not correctly addressed to Honorable Court
65	D-ABLAPL/35777/2026	BIBHUTI RANJAN MOHANTY	2026-11-20	.Petition not correctly addressed to Honorable Court
66	D-RSA/54777/2026	LALIT KUMAR MAHARANA	2026-11-20	1. Period of Delay 68 days.I.A for condonation of delay Not Filed.
67	D-WP(C)/55356/2026	AMIYA KUMAR MOHANTY A	2026-11-20	1. Page no.37 not filed. 2. Page no.40 Annex-4 not exhibited.
68	D-BLAPL/35786/2026	SUKANTA KUMAR DALAI	2026-11-20	1. Unredacted copy not filed.
69	D-ABLAPL/35785/2026	PRASANTA KUMAR ROUTRAY	2026-11-20	Annx-1 is not legible
70	D-WP(C)/55274/2026	BIJAYA KUMAR PARIDA 2	2026-11-20	)Date mentioned in Index, Book mark and para-7 of the petition not tally with annexure-3.
71	D-CRLMP/35544/2026	ABHAS MOHANTY	2026-11-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Addresses of the opp.party nos.1 and 2 not properly furnished
72	D-BLAPL/35768/2026	JUGALA KISHORE PANDA	2026-11-20	1. Petition is not paginated properly
73	D-BLAPL/35698/2026	MANGU NANDY	2026-11-20	1.Petition not correctly addressed to Honorable Court. 2. The Year of G.R.Case No. Wrongly furnished in Petition.
74	D-WA/50913/2026	GYANA RANJAN MAHAPATRA	2026-11-20	page marked does not tally with Index.
75	D-WP(C)/55372/2026	DURGA PRASAD PANIGRAHI	2026-11-20	.Petition not correctly addressed to Honorable Court
76	D-WP(C)/55203/2026	PRAFULLA KUMAR MOHAPATRA	2026-11-20	) WP(c) no. not correct in para-12 under annexure-8.ii) Page no. 65 not neat and legible.
77	D-WP(C)/55370/2026	PRASANTA KUMAR TRIPATHY	2026-11-20	Petition not correctly addressed to Honorable Court. Anx-9 not mentioned in page no.20 of the petition.
78	D-ABLAPL/35826/2026	SURYAKANTA DWIBEDI	2026-11-20	Name,address,mobile No. of the victim/informant be redacted from annx-1 2.Unredacted copy of Annx-1 be filed in sealed cover 2.Petition not correctly addressed to Honorable Court
79	D-CRLMP/35755/2026	KARUNAKAR GAYA	2026-11-20	1. As per record,Annexure-1 not page marked in Index
80	D-CRLMC/35715/2026	PRASANNA KUMAR MISHRA	2026-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of I.A.2. Copy of Annexure-1 to 3 disclosing the name of Informant/Victim be kept in cover.3. Name of Informant/Victim to be redacted from page no.20 and 23.4. As per impugned order under Annexure-4 name of the Lower court does not tally with cause title.

81	D-ABLAPL/35218/2026	DEEPAK KU SAHOO	2026-11-20	1. The name and address of the Victim and her relations name may be redacted from F.I.R.Copy at page 10 and college name at page 10. 2.The unredacted copy of the Annexure 1 and 2 may be kept in sealed cover.
82	D-CRLMC/35719/2026	SIDHARTHA DAS	2026-11-20	1. Mobile number of the victim / Informant to be Redacted from page no.17. 2.C. copy of FIR to be kept in closed cover.
83	D-CMP/55348/2026	JAJATI KISHORE MOHANTY	2026-11-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED .Petition not correctly addressed to Honorable Court
84	D-ABLAPL/35780/2026	RAJAT KUMAR PANDA	2026-11-20	.Petition not correctly addressed to Honorable Court
85	D-BLAPL/35618/2026	SANGRAM KESHARI ROUT	2026-11-20	Name and details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
86	D-WP(C)/55418/2026	SUBHAM AGRAWAL	2026-11-20	.Petition not correctly addressed to Honorable Court
87	D-ABLAPL/35817/2026	JAJATI KESHARI KHUNTIA	2026-11-20	.Petition not correctly addressed to Honorable Court
88	D-WA/50935/2026	GYANA RANJAN MAHAPATRA	2026-11-20	Page mark not tally with Index
89	D-BLAPL/35833/2026	SURYAKANTA DWIBEDI	2026-11-20	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.2. Name,address,mobile No. of the victim/informant be redacted from annx-1 and annx-2 3.Unredacted copy of Annx-1 and 2 be filed in sealed cover 4..Petition not correctly addressed to Honorable Court
90	D-WP(C)/55396/2026	MANOJ OJHA	2026-11-20	Petition not correctly addressed to Honorable Court
91	D-CMP/55936/2026	PRAJNA SARITA MOHANTY	2026-11-20	14-NOT PROPERLY INDEXED. 1.Petition not correctly addressed to Honorable Court 2. Pro. O.P No-2 not yet substituted in the Trial Court
92	D-ABLAPL/35746/2026	PRIYA RANJAN SINGH	2026-11-20	1. Nomenclature not mention in V.nama.
93	D-WP(C)/55323/2026	GAYNENDRA KUMAR PARIDA	2026-11-20	.Receipt Showing Serv.copy To ct not Filed.
94	D-WP(C)/55946/2026	PRATYUSH RANJAN PATNAIK	2026-11-20	.Petition not correctly addressed to Honorable Court
95	D-ABLAPL/35749/2026	JAGABANDHU SAHU	2026-11-20	1. Nomenclature wrongly mention in V. nama
96	D-ABLAPL/35636/2026	UMA CHARAN MISHRA	2026-11-20	1. Criminal antecedent is to be furnished in the Reference certificate

97	D-WP(C)/55168/2026	PADMANAVA JENA	2026-11-20	.Petition not correctly addressed to Honorable Court
98	D-WP(C)/55289/2026	UMESH CHANDRA PATNAIK	2026-11-20	i)Petition not correctly addressed to Honorable Court paragraph sl. no. not correctly furnished in Affidavit of I.A
99	D-BLAPL/35790/2026	SAROJ KUMAR MISHRA	2026-11-20	Status of Bail application whether it is 1st 2nd or 3rd and so on not furnished.
100	D-CRLMP/35728/2026	LAMBIT SENAPATI	2026-11-20	Petition not correctly addressed to Honorable Court
101	D-CRLMC/35681/2026	BIJAYA KUMAR RAGADA	2026-11-20	.Petition not correctly addressed to Honorable Court
102	D-WP(C)/55597/2026	SRINIBASH SATAPATHY	2026-11-20	.Subject Code incorrectly Mentioned) Annexure-9 mentioned in prayer of the petition but not filed.ii) Paragraph sl. no. not mentioned in Affidavit.iii) Page no. 11 not neat and legible.iv) Annexure-5 not mentioned in page-16.
103	D-WP(C)/55272/2026	BIKRAM SENAPATI	2026-11-20	.Petition not correctly addressed to Honorable Court
104	D-RPFAM/55045/2026	DIBYA JYOTI SAHOO	2026-11-20	good ground not furnished
105	D-ABLAPL/35740/2026	GAJENDRANATH ROUT	2026-11-20	.Petition not correctly addressed to Honorable Court 1.The name of the petitioner and O.P. have not been mentioned in V.nama
106	D-ABLAPL/35800/2026	SANTOSH KUMAR DWIVEDY	2026-11-20	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.
107	D-BLAPL/35841/2026	BEDA PRAKASH PANDA	2026-11-20	1. G.R case no in C. T is wrong. 2..Petition not correctly addressed to Honorable Court
108	D-WP(C)/55366/2026	AJAY KUMAR ROY	2026-11-20	Page nos.39 to 41 43 76 to 86 not legible
109	D-WP(C)/55608/2026	SATYA RANJAN MOHAPATRA	2026-11-20	.Petition not correctly addressed to Honorable Court
110	D-CRLA/34587/2026	BALARAM NAYAK	2026-11-20	Period of Delay 17 days 1.Good ground certificate not furnished.2.Name of Uncle of victim appearing in Page65 be radacted
111	D-BLAPL/35822/2026	RAMAKANTA MISHRA	2026-11-20	1. Whether 1st or 2nd.....bail application not mention in Reference certificate. 2. Petition not address to Honble the ACJ.
112	D-WP(C)/55110/2026	SAROJA KANTA SAMAL	2026-11-20	.Petition not correctly addressed to Honorable Court
113	D-CRLA/34363/2026	TAPAN MISHRA	2026-11-20	1.Respondent not properly described.2.name of Victim/informant appearing in Annx.2 3 and 4 be redacted and unredacted version of same be kept in closed cover.3.Being Aggrieved not properly furnished
114	D-CMP/55311/2026	PARTHA SARATHI DAS	2026-11-20	.Petition not correctly addressed to Honorable Court
115	D-WP(C)/55286/2026	KAPILA CHARAN NAYAK	2026-11-20	i) Paragraph sl. no. 8 repeatedly mentioned in petition and not correct in Affidavit.ii) H.C.B.A.M.W.S. of Rs. 50/- not paid. 6.V.Receipt Showing Serv.copy To cg not Filed. 10.II.Subject

				Code incorrectly Mentioned 30.II.Petition not correctly addressed to Honorable Court
116	D-CONTC/55685/2026	ADV.	2026-11-20	i) Not correctly Address furnished to Honorable Court
117	D-CRLREV/35718/2026	SAMVIT MOHANTY	2026-11-20	1.certificate reg.pending before Sessions not given.
118	D-BLAPL/35784/2026	CHITTA RANJAN SAHU	2026-11-20	1. Synopsis and Date chart not separately paginated. 2. Whether 1st or 2nd.....bail application not mention in reference certificate. 3.Petition not address to Honble the ACJ. 4. Paragraphs no. in declaration wrongly mention. 5. Court fee Rs. 1/- deficit in V.nama.
119	D-ABLAPL/35599/2026	SK. ZAFARULLA	2026-11-20	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
120	D-WP(C)/55363/2026	SAROJA KANTA SAMAL	2026-11-20	Synopsis and date chart not correctly page marked.
121	D-RPFAM/55730/2026	GAYATRI DAS	2026-11-20	being aggrieved not furnished
122	D-BLAPL/35876/2026	DHANANJAYA MUND	2026-11-20	Disposed date of earlier BLAPL application not mentioned in the reference certificate.
123	D-CMAPL/55823/2026	SAMARENDRA BAHADUR	2026-11-20	1.C. copy of impugned order not filed. i) Reference certificate not furnished. ii) Put up for SR after filing of c. copy of impugned order.
124	D-CRLMP/35667/2026	PUSPAMITRA MOHAPATRA	2026-11-20	Petition not correctly addressed to Honorable Court.
125	D-CRLA/35176/2026	PRAVASH CHANDRA JENA	2026-11-20	1.Name of informant appearing in Anx.1 be radacted and unredacted version be kept in closed cover.
126	D-ABLAPL/35839/2026	SARAT KUMAR RAYAGURU	2026-11-20	1. In V. nama, the signature of the executant no. 2 is mismatch with his name in Petition.
127	D-WP(C)/55425/2026	PRAVAT KUMAR MUDULI	2026-11-20	i) Paragraph sl. no. not mentioned in Affidavit.
128	D-CRLMP/35604/2026	ARUNA NAYAK	2026-11-20	Petition not correctly addressed to Honorable Court
129	D-CRLA/35239/2026	SARADA PRASAD DASH	2026-11-20	1.status of parties not furnished.
130	D-ABLAPL/35753/2026	AMITAV TRIPATHY	2026-11-20	1. Petition not address to Honble the ACJ.
131	D-WP(C)/55337/2026	AKHAND	2026-11-20	1. Letter dated not correctly furnished Sl. no.4 in Index and para no.4
132	D-BLAPL/35642/2026	ASHOK KUMAR SAHOO	2026-11-20	i)Phone no.of the Victim in page-8 be redacted. Unredacted documents be kept in a sealed cover and tagged
133	D-CRLMP/35807/2026	RAKESH KUMAR ROUTRAY	2026-11-20	.Petition not correctly addressed to Honorable Court
134	D-RPFAM/55344/2026	DAITARI PRADHAN	2026-11-20	nomenclature not correct
135	D-CRLA/35470/2026	SUJATA JENA, SR.ADV.	2026-11-20	1.Status of parties not furnished.

136	D-ABLAPL/35831/2026	SATYA NARAYAN MISHRA 4	2026-11-20	1. Petition not address to Honble the ACJ. 2. F.I.R copy be filed deducting the irrelevant copies (cross marked copies)
137	D-WP(C)/55676/2026	SHARMISTHA SAMAL	2026-11-20	1.all petitioners not sworn affidavit
138	D-MACA/44029/2026	PRADEEP KUMAR MISHRA	2026-11-20	1. Period of Delay 46 days
139	D-CONTC/53483/2026	TAPAN MISHRA	2026-11-20	1. Period of Delay 185 days I.A not filed 2. i) Petitioner No.2 Age not furnished.
140	D-WP(C)/55359/2026	SASWATI MOHAPATRA	2026-11-20	1. Fathers name of the petitioner not mentioned in cause title. 2..Petition not correctly addressed to Honorable Court
141	D-CRLREV/34897/2026	ANAM CHARAN PANDA	2026-11-20	1.In Book Mark Annx.2 described as CRLA.2/26 which may be corrected as CRLA.1/26 by Office.
142	D-WP(C)/55361/2026	ASHISH KUMAR BEHERA	2026-11-20	14-NOT PROPERLY INDEXED. Put up for further SR after indexing of ANX-1 to 3 and book mark of the same..Petition not correctly addressed to Honorable Court
143	D-WP(C)/55525/2026	MANAS KUMAR SWAIN	2026-11-20	1. Order dated not correctly furnished Sl. nos.8 and 10 in Index. 2. Letter dated 05.06.2026 (Annex-10) wrongly mentioned in Prayer of the petition. 3. Annex-1 and 2 not properly page marked.
144	D-CRLMC/35705/2026	UMA CHARAN MISHRA	2026-11-20	1. Date of order under Annexure-3 does not tally with Index
145	D-WP(C)/55878/2026	NIRANJAN BISWAL	2026-11-20	1.annx.2 and 4 not legible
146	D-CONTC/55947/2026	ADV.	2026-11-20	i) Not correctly Address furnished to Honorable Court.
147	D-CRLA/35404/2026	AMIT KUMAR PATRA	2026-11-20	Au.Fee of Rs.27/-be paid in C. Copy of Trial Court Judgement.
148	D-WP(C)/55142/2026	MANOJA KUMAR KHUNTIA	2026-11-20	Receipt Showing Serv.copy To cg not Filed. 10.I.Subject Code Not Furnished . 30.II.Petition not correctly addressed to Honorable Court
149	D-ABLAPL/35689/2026	ALOK KUMAR MOHAPATRA	2026-11-20	1. The words similar types of may be removed from Reference certificate. 2. The name and address of the husband of the victim may be may be removed from F.I.R. 3. The unredacted copy of the same may be kept in sealed cover
150	D-WP(C)/55253/2026	PRONOY MOHANTY	2026-11-20	Sl. no.2 not correctly furnished in affidavit
151	D-CMP/55334/2026	PRATYUSHA NAIDU	2026-11-20	The discrepancy in the name of Petitioner No-3 as per Vakalat. be reconciled
152	D-WP(C)/55594/2026	BIBEKANANDA UDGATA	2026-11-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Subject Code Not Furnished .
153	D-BLAPL/35799/2026	SOMANATH MITRA	2026-11-20	1. Whether 1st or 2nd.....bail application not mention in reference certificate. 2. Petition not address to Honble the ACJ

154	D-WP(C)/55628/2026	SHIBANI SHANKAR PRADHAN	2026-11-20	1.annx.2 not neat
155	D-WP(C)/55365/2026	DURGA PRASAD PANIGRAHI	2026-11-20	.Petition not correctly addressed to Honorable Court
156	D-ABLAPL/35340/2026	RASMI RANJAN NAYAK	2026-11-20	1. Details of the Informant / Victim need to be redacted from all places of Annexures 1 and 2
157	D-BLAPL/35864/2026	MANORANJAN PADHI	2026-11-20	Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished. 2..Petition not correctly addressed to Honorable Court
158	D-WP(C)/55559/2026	SAMEER KUMAR DAS	2026-11-20	.Petition not correctly addressed to Honorable Court
159	D-WP(C)/55347/2026	BIPLABA P.B. BAHALI	2026-11-20	.Petition not correctly addressed to Honorable Court 1. OLR Misc. case number not correctly furnished Sl. no.6 in Index and para no.7
160	D-ABLAPL/35758/2026	GOPAL KRISHNA NAYAK	2026-11-20	1. Whether 1st or 2nd .....A.bail application not mention.
161	D-MATA/55465/2026	GOKULANANDA SAHU	2026-11-20	nomenclature not correct
162	D-CRLMC/35742/2026	MRUGANKA MAULI PATNAIK	2026-11-20	.Petition not correctly addressed to Honorable Court
163	D-ABLAPL/35662/2026	BHABANI SHANKAR DASPARIDA	2026-11-20	1. Annexure -4 page mark wrongly reflected in book mark. 2. Date chart not properly paginated. 3. Name of the Victim/Informant be redacted in F.I.R. copy. 4. Unredacted copy be filed in seal cover. 5. Annexure-4 not properly paginated.
164	D-WP(C)/55185/2026	RANJIT SAMAL	2026-11-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page mark of annexure-12 not mentioned in index.
165	D-CONTC/55699/2026	PRAVASH CHANDRA JENA	2026-11-20	i) O.P name not furnished.
166	D-ABLAPL/34946/2026	DEEPAK KU SAHOO	2026-11-20	. The words similar type of may be removed form Reference certificate
167	D-ABLAPL/35779/2026	MANGU NANDY	2026-11-20	.Petition not correctly addressed to Honorable Court
168	D-MATA/55183/2026	RAJESH KUMAR TRIPATHY	2026-11-20	annex-2 not visible, being aggrieved not furnished
169	D-BLAPL/35672/2026	JYOTIRMAY BARIK	2026-11-20	i) In Description of the opp.party,CBI be Opp.Party. Receipt Showing Serv.copy To CBI not Filed.
170	D-WP(C)/55055/2026	AMITAV TRIPATHY	2026-11-20	.Subject Code incorrectly Mentioned
171	D-WP(C)/55308/2026	KOUSIK ANANDA GURU	2026-11-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
172	D-BLAPL/31682/2026	KALANDI CHARAN SAHOO	2026-11-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1. In Annexure 1, Para 5 (b) has not been redacted 2. In page 13, name of the younger brother of the Victim has not been redacted 3. In Page 15, name and address of the Anganwadi worker has not been redacted 4. In Declaration part of the Affidavit, Para shalll be from 1-12 not 1-8 5.In Page 29, village name of the Victim needs redaction.
173	D-ARBA/54764/2026	BAIBASWATA PANIGRAHI	2026-11-20	1. Court Fee Rs.12/- not paid. 1.Petitioner no.1 not represented.2.Petitioner no.1 to 3 not executed V.nama
174	D-CRLMP/35703/2026	NIRANJAN LENKA	2026-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Petition not correctly addressed to Honorable Court 1. Age of the deponent in both affidavit does not tally with cause title.
175	D-WP(C)/55303/2026	BASANTA KUMAR DAS	2026-11-20	.Petition not correctly addressed to Honorable Court
176	D-CRLMC/35676/2026	BISHNU PRASAD PRADHAN	2026-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. I.Petition not correctly addressed to Honorable Court 1. Date of order under Annexure-2 does not tally with Index.2. Age and name of the deponent in affidavit does not tally with Solemnly affirmation para.
177	D-BLAPL/35875/2026	DEEPAK KU SAHOO	2026-11-20	.Petition not correctly addressed to Honorable Court
178	D-CRLMP/35798/2026	RAKESH KUMAR ROUTRAY	2026-11-20	.Petition not correctly addressed to Honorable Court
179	D-BLAPL/35842/2026	PREETAM MISHRA	2026-11-20	Disposed date of earlier BLAPL application not mentioned in the reference certificate. 2.Status of Bail application whether it is 1st,2nd or 3rd and so on not furnished.3.In Book Mark, page marking of Annx-4 be rectified 2..Petition not correctly addressed to Honorable Court

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 20-11-2026 (CASES FILED BEFORE 2024)				
Sl no.	**Filing Number**	**Case Number**	**Advocate for Petioner/Caveator**	**Defects as per S.R.**
1	RVWPET/307/2023	RVWPET/307/2023	SATYABRATA MOHANTY (1)	OTHERS. C.COPY OF IMPUGNED ORDER NOT FILED OTHERS. LEGIBLE COPY OF PAGE 62,63 TO BE FILED OTHERS. DAY OF DELAY LEFT BLANK IN IA OTHERS. PUT UP FOR SR AFTER REMOVAL OF DEFECT AND FILING OF C.COPY OF ORDER 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	RVWPET/423/2023	RVWPET/423/2023	SABITA RANJAN PATTNAIK	OTHERS. C.COPY OF IMPUGNED ORDER NOT FILED OTHERS. ANX NOT MARKED OTHERS. LEGIBLE COPY OF PAGE 67 TO 69, 71,72 ARE TO BE FILED OTHERS. PUT UP FOR FURTHER SR 17. REFERENCE CERTIFICATE NOT FURNISHED.